104. SHRI B. RATH: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) when the last sheep-census of the country was taken and what is the present estimated production and requirement of raw wool in the country;

(b) the steps Government have taken or propose to take to promote the manufacture in India of machinery for the production of woollen goods;

(c) the value of such machinery imported from abroad during the years 1849-52 (country-wise); and

(d) whether Government have received any representation from the wool industrialists regarding the uncertainty of marketing of woollen goods; if so, what action Government have taken or propose to take in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) The sheep-census was last conducted in May 1951. The present estimated production and requirement of raw wool in the country are about 50 million lbs. and 24 million lbs. respectively.

(b) It is left to the private enterprise to establish manufacture of machinery for the production of woollen goods, and the Government will give necessary facilities.

(c) A statement is attached. [See Appendix V, Annexure No. 56.]

(d) Government have received representations. In order to encourage the marketing of woollen goods, import of such fabrics is being allowed only to small extent. Export of indigenous goods is allowed under O. G. L.

COMPLAINTS REGARDING THE COAL SUPPLY

105. SHRI M. VALJULLA: Will the Minister for Production be pleased to state:

(a) the number of complaints and representations received by Govern-

ment from various mills and manufacturing concerns in the year 1952 regarding the difficulty experienced by them in getting proper coal supply; and

(b) what is the position of coal supply now?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) No statistics are maintained. Figures specially collected for a sample week in July this year show that on an average approximately 193 complaints are received daily in the Coal Commissioner's Organisation from mills and manufacturing concerns.

(b) Supply of wagons for coal loading has shown a slight improvement during the first half of this year but it is still inadequate to cope with the demand which is progressively going up.

AID GIVEN TO MYSORE STATE FOR IRRIGATION PROJECTS

106. SHRI M. VALIULLA: Will the Minister for IRRIGATION and Power be pleased to state:

(a) the amount paid to Mysore State during 1952-53 by Government for the river irrigation projects; and

(b) the amount proposed to be paid for that purpose during 1953-54?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No financial aid was given in 1952-53.

(b) Rs. 50 lakhs for irrigation projects.

EXPANSION OF VISAKHAPATNAM SHIPYARD

107. SHRI P. C. BHANJ DEO: Will the Minister for PRODUCTION be pleased to state whether the third berth at Visakhapatnam Shipyard proposed to be completed towards the end of the year 1952 (as stated in section 6 of Planning Commission's publication, viz., "Programmes of Industrial Development, 1951-56"), has since been completed?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): Yes. The berth

## 1375 Written Answers

had been constructed by January 1953 and with the provision of lighting, oxygen, electric power etc. it was complete in all respects by June 1953.

LOANS GIVEN TO SINDRI FERTILIZER AND CHEMICALS LTD.

108. SHRI P. C. BHANJ DEO: Will the Minister for Production be pleased to state:

(a) the amount of loans taken by the Sindri Fertilizer and Chemicals Ltd., up-to-date;

(b) whether these loans bear any interest; and

(c) the annual profit made by this undertaking in recent years?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) On the assumption that the hon. Member refers to loans taken from the Government of India, the amount is Rs. 7,49,00,000.

(b) Yes.

(c) The Fertilizer Project, Sindri, was transferred to a private limited company on the 16th January 1952 and the Company's first Balance Sheet covers the period from the 16th January 1952 to the 31st March 1953. The net profit during this period was Rs. 95,883. Copies of the Directors' report, Balance Sheet and Profit and Loss Account of the Company for the period up to the 31st March this year have been placed in the Library of Parliament.

## OUTPUT OF STATE COLLIERIES

109. SHRI B. C. GHOSE: Will the Minister for PRODUCTION be pleased to state what according to the Inspector of Mines is—

(a) the gross and grade-wise output in each of the State Collieries for the period April 1952 to March 1953;

(b) the total grade-wise despatches of steam and other coal separately in each of the State Collieries for the period April 1952 to March 1953; and

(c) the pithead stocks of different grades of coal at each of the State to Questions

Collieries on 31st December in each year from 1947 to 1952 and on 30th June 1953?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): Grade-wise figures of raisings and despatches and of stock from the State Railway Collieries are being collected and will be laid on the Table of the House.

A statement showing total raisings and despatches from April 1952 to March 1953 and of stocks on 31st December in each year from 1947 to 1952 and on 30th June 1953, from the State Railway Collieries is laid on the Table of the House. [See Appendix V, Annexure No. 57.]

RAJGHAT MAINTENANCE COMMITTEE

110. SHRI M. VALIULLA: Will the Minister for Works, Housing and Supply be pleased to state:

(a) whether Rajghat Maintenance Committee has been dissolved;

(b) if so, when and why;

(c) who has taken over the functions of that Committee; and

(d) what are the aims of the new body?

THE MINISTER FOR WORKS, HOUS-ING AND SUPPLY (SARDAR SWARAN SINGH): (a) The Committee which had been set up by Government by a resolution dated the 29th April 1950 to advise Government on the maintenance of the Samadhi of Mahatma Gandhi at Rajghat has been dissolved.

(b) and (c). On the 1st October 1958; after its functions were taken over by the Rajghat Samadhi Committee set up in pursuance of the Rajghat Samadhi Act, 1951.

(d) The new body was set up, to ensure the proper maintenance, preservation, and administration of the Rajghat Samadhi.

1376